

**COLLOQUIUM FOR DISTRICT JUDGES [COMMERCIAL COURT] ON INTELLECTUAL
PROPERTY RIGHTS
Draft Programme Proposal**

9th February 2024	
4:00 PM-4:15 PM	Registration and coffee.
4:15 PM-4:30 PM	Opening remarks. Chaired by <i>Hon'ble The Acting Chief Justice Mr Manmohan Mr Michael Poulsen, Head of International Collaboration; DKPTO</i>
4:30 PM-5:00 PM	Keynote address - Civil enforcement of intellectual property. <i>Mr Kenneth Wright, Expert consultant with DKPTO</i> <ul style="list-style-type: none"> - Evolution of civil enforcement law. - WTO TRIPS Agreement relating to civil enforcement. - Case law relating to civil enforcement. - Case studies relating to civil enforcement. - Comparative aspects between Indian and EU systems.
5:00 PM-7:15 PM	Workshop - Civil enforcement of intellectual property online. <i>Chaired by Hon'ble Ms. Justice Prathiba M. Singh Judge Per Kiel Lauritsen, District Court of Viborg</i> Online infringements and collection of evidence <ul style="list-style-type: none"> - Jurisdiction. - Evidential challenges relating to electronic evidence. - International judicial cooperation. - Case studies relating to online infringements. - Comparative aspects between Indian and EU systems. <i>Mr Erling Vestergaard, Expert consultant with DKPTO</i> Evolution of the Internet <ul style="list-style-type: none"> - Artificial intelligence and intellectual property. - Cryptocurrencies. - Metaverse and intellectual property. - NFTs and intellectual property. <i>Mr Kenneth Wright, Expert consultant with DKPTO</i> EU response to online challenges: <ul style="list-style-type: none"> - Legislation, including Digital Services Act. - Enforcement initiatives. - Case studies relating to online challenges.
7:15 PM-7:30 PM	Concluding remarks by <i>Hon'ble Ms. Justice Prathiba M. Singh.</i>
7:30 PM	Dinner.

- 3) The Officer-In-Charge, Protocol Branch, Central District & Sessions Judge (Hqs), Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

HIGH COURT OF DELHI
Shershah Road, New Delhi

638-648
No. _____/DHC/Gaz./G-3/2024

Dated: 29/01/2024

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
3. The Principal District & Sessions Judge, North-West District, Rohini Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
7. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
8. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North District, Rohini Courts, New Delhi.
11. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

Sir/Madam,

I am directed to say that Judges' Colloquium for District Judges (Commercial Court) on Intellectual Property Rights is scheduled to be held on 9th February, 2024 from 4.15 P.M. to 7.30 P.M. at Judges Lounge, 6th Floor, 'S' Block of this Court.

I am, therefore, directed to request you to kindly ask all the District Judges (Commercial Court) under your respective control, to must attend the abovesaid Colloquium, positively.

The Draft Programme Proposal is also enclosed for kind perusal.

Yours Sincerely,



(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General

Encl: As above.


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 6803-6823 EoDB/Gaz./2024

Dated, Delhi, the JAN 2024

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) All the Commercial Court of Central District, Tis Hazari Court Delhi.
- 2) The Officer-In-Charge, Pool-car section, Central District, Tis Hazari Court, Delhi.
- 3) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 4) The P.S to I.d. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) LAYERS section for uploading the same.


(Ravinder Bedi)
Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (HQs):Delhi.